

Sixteenth Loksabha

an>

Title: Introduction of the Repealing and Amending (Second) Bill, 2017.

THE MINISTER OF LAW AND JUSTICE AND MINISTER OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD): Madam, I beg to move for leave to introduce a Bill to repeal certain enactments and to amend certain other enactments.

HON. SPEAKER: The question is:

“That leave be granted to introduce a Bill to repeal certain enactments and to amend certain other enactments.”

SHRI RAVI SHANKAR PRASAD: Madam, I introduce** the Bill.

माननीय अध्यक्ष : यह टाइम बार्ड था, मैंने बता तो दिया।